इस के उपर कालिंग ग्रहेंगन दिया था। ग्राज उन के मरने जीने का प्रक्रन है। उन के लिए दबाइयां नहीं, पढ़ने के लिए किताब नहीं, भोदने को करबल नहीं, रहने को मकान नहीं, कुछ भी उन के पास नहीं। ऐसी परिस्थिति के ब्रन्दर क्या भारत सरकार केवल 200 रुपये साल में उनको मकान के लिए देकर शांत बैट जायेंगी ? मैं निवेदन करूंगा कि सरकार उन के भावास की, उन के एज्येशन की व्यवस्था करे और शीधातिशीध रिकवरी बन्दकर। मैं जानता हुं केवल एक मंत्री महोदय का यह काम नहीं हो सकता । सारा मंतिभंडल बैठकर इस के ऊपर जल्दी निश्चय करे भीर निक्चय कर के उन्हें नागरिकता का अधिकार दे दे ताकि वे पश्चवत जीवन न विता कर भारत के अन्य नागरिकों की तरह अपने पुरुषार्वसे पंजीकतासकें भीर दबनीय दशा

(iv) Sale of several thousand Fast PARISTAN REFUGEE WUMEN FROM MANA CAMP

में न रहें।

SHRI SAMAR GUHA (Contai) : Sir, I want to draw the attention of the House through you to a very shocking and at the same time shameful affair that has been reported to the Chief Minister of West Bengal by a delegation of MLAs who were sent to Mana camp, Deoli camp and other different camps where the former East Pakistan refugees have been rotting for periods ranging from 7 to 15 years. Recently a group of MLAs was refugees in those camps. On the 17th, they and also 17 members of those refugee campa have made a representation to the Chief Minister of West Bengal wherein they have said that about 10,000 girls and women have been taken away from the Mana camp and other camps also and sold outside.

SHRI SHYAM NANDAN MISHRA (Begusarai): What are the authorities doing ?

SHRI SAMAR GUHA: There are serious con plain's against the authori-ties. The girls and women have been subjected to shameful behaviour. There

are reports against the police also that some of the girls were taken away and atrocities committed on them. You will human level. A team of policy in regard to their rehabilitation. These refugees who met the Chief Minister of West Bengal made an appeal that they want to go to Andamans. The other day when I raised the matter, the minister said, they will not be sent to Andamans. Almost every session I have been bringing this matter to the attention of the House. The Government promised that they will be sent to Andamans, but Minister said the other day that they will not be sent to Andamans. The areas have been cleared there and these refugees want to go there. I would again humbly submit, let the minister make an equiry about this report that has come out. Also, let him send a team of Members of Parliament to these refugee camps to see the conditions there and

remember, I raised this matter of the rotting conditions in which the refugees life in different camps for 7 to 15 years. 1,30,000 former East Pakistan refugees have been kept by the Government deliberately in Mana and other camps, from where it is very difficult for them to come here and get any information whatsoever. They cannot come to the cities and make complaints. All kinds of reports against the employees and some other agencies are also coming again and again. The Minister for Rehabilitation is not here. I want to make a humble sggestion through you to the Minister that he may make a statement on this matter. The report has come out in Ananda Bazar Patrika of 18th December and it has been submitted by responsible persons who visited the camps. I would humbly request the minister to enquire into the matter about the behaviour meted out, by the government employees and also many other agencies working there to the refugees who have been kept in Mana camp, Deoli camp and other camps in Dandakaranya. An enquiry should be presented here. The conditions in which the refugees are living are almost at a sub-Members of Parliament should visit these refugee camps and make a report to the Government about their condition and also the make a report and also submit a report about the policy and programme for their rehabilitation.

STATEMENT RE: APPOINTMENT BY INDIAN RED CROSS SOCIETY OF OFFICIALS ON A COMMITTEE TO DISTRIBUTE RELIEF MATERIALS

स्वास्थ्य धौर परिवार कस्यास मंत्री (धी राजनारायसः) : श्रीमन, 24 जून,